

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1303/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Deepak Kumar Maheswar Dash  
V/s.  
Gammon India Limited

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vaishakhi Patel 1/B Lex Condecc Petitioner		Patel
	Nikrant Makhare	Advocate & Rep. i/b Negandhi Shah & Shivayatullah	Patel

## ORDER

CP No.1303/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017

Sd/-

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**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)